

CULTURE) (KUMARI SELJA): (a) According to the information furnished by the University Grants Commission besides releasing non-plan maintenance grants to the University of Delhi and its colleges, the Commission has made allocation of Rs. 12.85 crores to the University of Delhi for the 8th plan period for improving the quality and efficiency of departments and faculties by upgrading and modernising the laboratory, library, equipment and workshop facilities and strengthening Central Instrumentation facilities.

(b) Yes, Sir. There is a rising trend for seeking enrolment in the University of Delhi.

(c) The Government of National Capital Territory of Delhi has informed that it proposes to set up three new degree colleges in Delhi and the funds for this purpose have been provided in its budget for the year 1994-95.

(d) Does not arise.

Preservation of Cultural Property

3448. SHRI KRISHNA KUMAR BIRLA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether there is persistent demand to involve private sector in the conservation of cultural property in the country;

(b) if to, the reaction of Government in this regard;

(c) whether Government agencies are not able to conserve cultural property in the country ; and

(d) the steps now Government propose to take in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (d) The Government has not received any such demand from public or private Institutions

to involve private sector in the conservation of cultural property. However the Government will not be averse to involve any private organisation competent to carry out such conservation. The India National Trust for Art and Cultural Heritage and its branches are encouraged to involve themselves in this task. These Organisations and any other private effort are welcome, not because Government is not able to do these activities but any number of Organisations supplementing efforts in this regard will be to the ultimate benefit of preservation and conserving our priceless Cultural Heritage.

उच्च शिक्षा और तकनीकी शिक्षा की समस्या

3449. श्री सत्य प्रकाश मल्लवीय : क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि आगामी शैक्षणिक सत्र में कालेजों और विश्वविद्यालयों में शिक्षा और साथ ही तकनीकी पाठ्यक्रमों में दी जाने वाली शिक्षा काफी महंगी हो जायेगी;

(ख) यदि हां, तो इसके क्या कारण हैं और इसका मध्यम और निम्नवर्ग के परिवारों के प्रतिभाशाली छात्रों, जो कि उच्च शिक्षा और तकनीकी शिक्षा प्राप्त करना चाहते हैं, पर क्या प्रभाव होगा;

(ग) क्या यह सच है कि सरकार संवैधानिक कर्तव्यों को पूरा करने के लिए छात्रों के भविष्य को अंधकार में रखना चाहती है; और

(घ) यदि नहीं, तो सरकार गरीब और निम्न वर्ग के परिवारों के प्रतिभाशाली छात्रों को अन्य शिक्षा के अतिरिक्त तकनीकी शिक्षा की प्राप्ति में मदद करने के लिए क्या-क्या कदम उठाने का प्रस्ताव रखती है ?

मानव संसाधन विकास मंत्रालय शिक्षा विभाग और संस्कृति विभाग में उप मंत्री (कुमारी शैलजा) : (क) से (ग) विश्व-विद्यालय अनुदान आयोग द्वारा भेजी गई सूचना के अनुसार उच्चतम न्यायलय के हाल ही में फैसले के अनुसरण में आयोग गैर-सहायता प्राप्त संस्थानों द्वारा चलाए जाने वाले व्यावसायिक पाठ्यक्रमों की शुल्क और प्रवेश संरचना संबंधी विनियमों के प्रारूप की जांच कर रहा है।

माननीय उच्चतम न्यायलय के 4 फरवरी, 1993 को दिए गए अपने फैसले में शिक्षा शुल्क नियंत्रित करने के संबंध में प्रक्रिया निर्धारित की है जिसके अनुसार प्रत्येक राज्य सरकार से आशा की जाती है कि वे व्यावसायिक कॉलेजों द्वारा लिए जाने वाले शुल्क की अधिकतम सीमा निर्धारित करने के लिए एक समिति गठित करें। व्यावसायिक कॉलेजों द्वारा लिखा जाने वाला शुल्क धेतन और भत्ते, अवसरचरणात्मक और शैक्षिक सुविधाओं संबंधी व्यवस्था, भवनों के रख-रखाव, उपकरणों इत्यादि सामग्री और कार्यात्मक व्यय सहित प्रयोगशाला के आधुनिकीकरण, अप्रचलित उपकरणों की प्रतिस्थापना, प्रशिक्षण लागतों और आकस्मिक व्यय जैसे पहलुओं पर निर्भर करता है।

(घ) वाणिज्यिक बैंक पहले ही "शैक्षिक ऋण" योजना के अंतर्गत पात्र छात्रों की आवश्यकता आधारित धन प्रदान कर रहे हैं। राष्ट्रीय ऋण छात्रवृत्ति योजना की पुनः संरचना, अखिल भारतीय तकनीकी शिक्षा परिषद्/विश्वविद्यालय अनुदान आयोग द्वारा मान्यता प्राप्त तकनीकी पाठ्यक्रमों में प्रवेश लेने वाले और उच्चतर शिक्षा प्राप्त करने वाले छात्रों को बैंकों के माध्यम से उचित ब्याज दरों पर आवश्यकता आधारित ऋण प्रदान करने के उद्देश्य से, करने का प्रस्ताव है।

Yashpal Committee Report on Academic Burden on Students

3450. SHRI GAYA SINGH:

SHRI N. E. BALARAM :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Chaturvedi Panel constituted by the Central Government to examine the feasibility of the Yashpal Committee report in the reduction of the academic burden on school students has completed its study; and

(b) The main recommendations made by the said panel and Government's decision thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) The Group set up under the Chairmanship of Shri Y.N. Chaturvedi, Additional Secretary (Education) of this Ministry has since submitted its report.

(b) The main recommendations made by the Group under Shri Chaturvedi include, (i) advice for greater teacher participation in curriculum development activities ; (ii) screening of all school textbooks for repetitive and trivial matters, and experiment-orientation to science education ; (iii) due emphasis on cultural heritage in the teaching of history; (iv) encouragement of syllabi conducive for better understanding and intelligent application rather than rote-memory for attaining high marks ; (v) setting up of regulatory mechanism to ensure that pre-schools do not put undue academic burden on young children, and (vi) to ensure that school function for atleast 210 days in an academic year. The implementation of the recommendations made in the Yashpal Committee Report depends largely on the view taken by the State Governments as School Education is mainly in their purview. The reports of the Yashpal Committee and the Ministry's Group under